

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 3067/2004

New Delhi, this the 18th day of September 2006

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Ms. Poonam Kharbanda
B-7, Shopping Complex,
Shankar Garden,
New Delhi-110018.

... Applicant.

(By Ms. Poonam Kharbanda, applicant in person)

VERSUS

1. Union of India
Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Director FS Cum CFS
Directorate of Forensic Sciences
Govt. of India
MHA, Block 11, 3/4th Floor,
CGO Complex, Lodhi Road, New Delhi-3.
3. Govt. Examiner of Questioned Documents,
New Directorate of Forensic Sciences,
[Formerly Bureau of Police Research and Development],
Govt. of India, Ministry of Home Affairs,
Railway Board Building, Shimla, HP-171003.
4. Sh. NC Sood,
Dy. Govt. Examiner of Questioned Documents,
New Directorate of Forensic Sciences,
[Formerly Bureau of Police Research and Development],
Govt. of India, Ministry of Home Affairs,
Railway Board Building, Shimla, HP-171003.
5. Sh. I.K. Arora
Dy. Govt. Examiner of Questioned Documents,
New Directorate of Forensic Sciences,
[Formerly Bureau of Police Research and Development],
Govt. of India, Ministry of Home Affairs,
CFI Complex, Sector 36 A, Chandigarh.
6. Ms. Punita Bhardwaj
Additional Superintendent of Police
Mall Road, Shimla (HP).

7. Sh. B.N.S. Negi, IPS, Principal,
Central Detective Training School,
CFI Complex, Sector 36 A,
Chandigarh

8. Assistant Registrar (Law)
National Human Rights Commission,
[Law Division]
Sardar Patel Bhawan, Sansad Marg, New Delhi. ... Respondents.

(By Advocate - None)

O R D E R (ORAL)

By Mr. Mukesh Kumar Gupta, Member (J):-

When we were about to pronounce the judgment, Ms. Poonam

Kharbanda, applicant appeared in person and produced her identity card to establish her identity. She further stated that she wants to withdraw present OA.

Acceding her request, OA is dismissed as withdrawn. Draft judgment prepared is
withheld in sealed cover.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra) 18.9.06
Vice-Chairman (A)

 /cc/